- 1035. SHRI B. K. HARIPRASAD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the country's industrial production decreased by 0.8 per cent year-on-year in April of 2016;
- (b) whether production of electrical machinery and apparatus has been falling the most (-55.9 per cent); and
 - (c) if so, Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The industrial production is measured in terms of Index of Industrial Production (IIP) released by Central Statistics Office (CSO) at the base of year 2004-05. The growth rate of overall IIP in April, 2016 was (-) 1.3%. The growth rate for the industry group 'electrical machinery and apparatus' in April, 2016 was (-) 55.8%.

(c) The Government is continuously taking steps to boost growth in industries which includes measures relating to policy, procedures, improving infrastructure and ensuring availability of required inputs.

Fall in index of capital goods

1036. SHRI B. K. HARIPRASAD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether index of capital goods came in at 186.3 for April, that is the lowest capital goods output for the month of April since 2010;
- (b) whether production is now at the lowest in at least the past seven years, competitive spirits in the industry are at their lowest since at least 2010-11; and
 - (c) if so, Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) As per the Index of Industrial Production (IIP) released by Central Statistics Office (CSO) at the base of year 2004-05, the index of capital goods was 185.9 in April, 2016 which is lowest since April, 2010.

(b) The annual index of IIP during last seven fiscal years is given in the table below:

[RAJYA SABHA]

Unstarred Questions

Source: CSO.

100 Written Answers to

The production was highest in 2015-16 during the last seven years.

(c) The Government is continuously taking steps to boost growth in industries which includes measures relating to policy, procedures, improving infrastructure and ensuring availability of required inputs.

Recently, Department of Heavy Industry has launched a National Policy on Capital Goods to address various issues affecting the domestic capital goods industry and has recommended steps for development of Indian Capital Goods.

Special treatment in fishery subsidy disciplines

1037. SHRI ANIL DESAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India has demanded special and differential treatment in fishery subsidy disciplines being negotiated at the World Trade Organization (WTO) so that small and marginal fishermen get exempted;
 - (b) if so, the response of the WTO;
- (c) whether Government has also insisted that developing countries be given capacity building assistance to help in implementation of a global agreement to check over fishing; and
 - (d) if so, the response of the WTO?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) Yes, Sir. From the beginning of the negotiation on Fisheries subsidy discipline, India and other WTO members *viz* some of the African Countries including South Africa; Caribbean and